## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TP(HC)/CAA/83 & 84/2017

NAME OF THE TRANSFEROR

: RASS MANUFACTURING INDIA PVT LTD

NAME OF THE TRANSFERRE

: TEXELQ ENGINEERING INDIA PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

K.RAMASAMY L G.V.MOHAN KUMAR

Courses for Petitioner

## **ORDER**

Counsel for Petitioner present. Reports of RD and OL are received. For hearing the matter, put up on 17.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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